

**Central Administrative Tribunal
Principal Bench
O.A. No. 91/1999**

New Delhi this the 17th day of November, 2017

Hon'ble Sh. Raj Vir Sharma, Member (J)

Dharam Singh,
S/o Late Shri Sher Singh Rawat,
Aged 34 years, R/o Sector-3 H.No. 352
R.K. Puram New Delhi.

... Applicant

(By Advocate: None)

Versus

1. Union of India through
The Secretary
Ministry of Information and Broadcasting
Shastri Bhawan, New Delhi.
2. Director General
Doordarshan
Door Darshan Bhawan, Mandi House,
New Delhi.
3. Director
Central Production Centre,
Door Darshan
Asiad Village Complex
Siri Fort New Delhi.

... Respondents;

(By Advocate: Mr. Rajeev Sharma)

ORDER (ORAL)

None for the applicant. Even on the last date of hearing i.e. on 02.11.2017, also none appeared for the applicant. It appears that the applicant is not interested in pursuing this O.A.

2. Therefore, the OA is dismissed in default and for non-prosecution.

**(Raj Vir Sharma)
Member (J)**

/sarita/

